

Annexure-8

Name of the Corporate Debtor: Bush Tea Company Private Limited; Date of commencement of CIRP: 29.04.2022; List of creditors as on: 21.06.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Darjeeling Organic Tea Estates Pvt. Ltd. (DOTEPL) C/o Regus Grandeur Offices Pvt. Ltd., PS Arcadia, 9th Floor, 4A Abanindra Nath Thakur Sarani, Kolkata 700016 E: complianceofficer@ambootia.com	17.05.2022	28,94,63,152	-	supply of goods	-	-	Yes		-	-	28,94,63,152	-	
1	Syama Prasad Mookerjee Port, Kolkata (erstwhile known as Kolkata Port Trust), General Administration Department, Estate Division 6 Strand Road, Fairlie Warehouse, Kolkata -700001 E: clo@kolkataporttrust.gov.in	26.05.2022	1,89,27,796	1,89,27,796	License Fees	-	-	No		-	-	-	-	
			-	-						-	-	-	-	
			-	-						-	-	-	-	
	Total:		30,83,90,947.93	1,89,27,795.93						-	-	28,94,63,152	-	



Santanu Brahma